Annexure- 3

Name of the corporate debtor: Ansal Crown Infrabuild Private Limited; Date of commencement of CIRP: 21/04/2023; List of creditors as on: 08/05/2023

List of secured financial (other than financial creditors belonging to any class of creditors)

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Sl.	Name of creditor	Identification	Details of	claim received			Details of claim ad	mitted			Amount	Amount of any	Amount of	Amount of claim	Remarks, if any
No.		No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC	-	mutual dues,	claim not admitted	under verification	Actual Ro, 11 any
1	SWAMIH Investment Fund 1, through its investment manager SBICAP Ventures Limited	CIN- U67190MH2005 PTC157240	08-05-2023	₹ 6,08,89,690.00	₹ 5,77,48,219.00	Secured	₹ 47,00,00,000.00	Not Bifurcated	No	2.19	0	0	₹ 31,41,470.82		Security: 1. First ranking charge by way of mortgage of entire Township Land along with the development rights and receivables. 2. First Ranking charge by way of mortgage on 5 residential plots in Sushant Lok. Gurugram. 3. First charge by way of hypothication over the Project receivables. 4. First charge by way of hypothication of all the current and non-current assets of the issuer. 5. First Ranking charge on all assets pertaining to the Project including receivables, bank accounts, documents, authorizations pertaining to the Project insurence policies etc. 6. Undertaking from promoters to route all sales proceeds and othere cashflow including from RERA account to the Escrow Account (charged in favour of SWAMIH Investment Fund I) 7. Personal Guarantee of Mr. Gopal and Mrs Ritu Ansal 8. Corporate Guarantee of Ansal Buildwell Ltd. 9. 100% Pledge of equity shares of the Issuer 10. Promissory Notes, as applicable 11. Registration of charges with ROC/Central Registry (CERSAI)
		TOTAL		₹ 6,08,89,690.00	₹ 5,77,48,219.00					2.19			₹ 31,41,470.82	₹ 31,41,470.82	

